

**NATIONAL COMPANY LAW TRIBUNAL
AMARAVATI BENCH
(Video Conference)**

**PRESENT: JUSTICE TELAPROLU RAJANI – MEMBER JUDICIAL
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 23.01.2023 AT 10.30 AM**

TC/CP. Nos.	CA/IA No.	Section/ Rule	Name of Parties
CP(IB)No.33/7/AMR/2021	Main Case	7 of IBC	State Bank of India Vs IND TOB International Pvt Ltd
	IA(IBC)/337/2022	33 of IBC	Mr. Kasi Srinivas, RP of IND-TOB International Private Limited
	IA(IBC)/338/2022	60(5)	Mr. Kasi Srinivas, RP of IND-TOB International Private Limited Vs. State Bank of India & 2 others

ORDER

IA(IBC)/337/2022 & IA(IBC)/338/2022:

Ms.Aishwarya, Counsel for the RP present. Mr.R.S.Sravan Kumar, Counsel for the Respondent present.

At request of the counsel for the Respondent for hearing, list the matter on 14.02.2023 as a last chance making it clear that if the counsel for the Respondent does not get ready on that day, the matter would be heard and decided on merits.

Sd/-
**JUSTICE TELAPROLU RAJANI
MEMBER JUDICIAL**

RSN